

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2024
TO BE ANSWERED ON 28.07.2016

LINKING MGNREGS WITH AGRICULTURE WORKS

2024. SHRI CH. MALLA REDDY:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):
SHRI NARASIMHAM THOTA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there has been demand from the State Governments viz. Maharashtra, Andhra Pradesh and Telangana to the Ministry to link Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) with agriculture works;
- (b) if so, the details thereof; and
- (c) the time by which the Government would include agriculture in the MGNREGS list of works?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): Agriculture related works are already permitted under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The Sub Para (2) of Paragraph 4 of Schedule 1, MGNREGA, lays down that, "District Programme Coordinator shall ensure that at least 60% of the works to be taken up in a district in terms of cost, shall be for creation of productive assets directly linked to agriculture and allied activities through development of land, water and trees". The list of Mahatma Gandhi NREGA works directly linked to Agriculture and allied activities as per the Schedule-I of the Act are given in the **Annexure**.

**Annexure referred to in reply to parts (a)to(c) of Lok Sabha Unstarred
Question No. 2024 dated 28.07.2016.**

CATEGORY AS PER SCHEDULE-1, OF THE ACT	WORKS
(1)	(2)
<p><u>I. Category A:</u></p> <p>PUBLIC WORKS RELATING TO NATURAL RESOURCES MANAGEMENT</p>	<p>(i) Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources;</p> <p>(ii) Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;</p> <p>(iii) Micro and minor irrigation works and creation, renovation and maintenance of irrigation canals and drains;</p> <p>(iv) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies;</p> <p>(v) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households covered in Paragraph 5;</p> <p>(vi) Pasture Development; perennial grasses like Stylo etc.</p> <p>(vii) Bamboo and Rubber and Coconut Cultivation.</p> <p>(viii) Land development works in common land.</p>
<p><u>II. Category B:COMMUNITY ASSETS OR INDIVIDUAL ASSETS</u></p>	<p>(i) Improving productivity of lands of households specified in Paragraph 5 through land development and by providing suitable infrastructure for irrigation including dug wells, farm ponds and other water harvesting structures.</p> <p>(ii) Improving livelihoods through horticulture, sericulture, plantation, and farm forestry, Azola.</p> <p>(iii) Development of fallow/waste lands of households defined in Paragraph 5 to bring it under cultivation;</p> <p>(iv) Pasture Development; perennial grasses like Stylo, vetiver etc.;</p> <p>(v) Bamboo and Rubber, Coconut Cultivation</p> <p>(vi) Unskilled wage component in construction of houses sanctioned under the Indira Awaas Yojana or such other State or Central Government scheme.</p> <p>(vii) Creating infrastructure for promotion of livestock such as, poultry shelter (brooder</p>

CATEGORY AS PER SCHEDULE-1, OF THE ACT	WORKS
(1)	(2)
	<p>house), goat shelter, piggery shelter, cattle shelter and fodder troughs for cattle;</p> <p>(viii) Creating infrastructure for promotion of fisheries such as, fish drying yards, storage facilities, and promotion of fisheries in seasonal water bodies on public land;</p> <p>(ix) Bio-fertilisers (NADEP, Vermi-composting, etc).</p>
<p>III. Category C: COMMON INFRASTRUCTURE INCLUDING FOR NRLM COMPLIANT SELF HELP GROUPS</p>	<p>(i) Works for promoting agricultural productivity by creating durable infrastructure required for bio-fertilizers (NADEP and Vermicomposting pits) and post-harvest facilities including pucca storage facilities for agricultural produce;</p>
<p>IV. Category D: RURAL INFRASTRUCTURE:</p>	<p>(i) Construction of Food Grain Storage Structures for implementing the provisions of The National Food Security Act (2013);</p>